

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.107
C.P.(IB)/333(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Eco Green Products Pvt Ltd

.....Applicant

V/s

Sangani Infrastructure India Pvt Ltd

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Manan Mehta, Proxy Advocate

For the Respondent : Mr. Yashraj Champawat, Advocate

ORDER
(Hybrid Mode)

Learned Proxy Counsel for the applicant requests for adjournment and seeks more time to comply with the order dated 08.04.2024 to which learned Counsel for the respondent has no objection.

Last opportunity is given for compliance of order in terms of Section 9(5)ii) of IBC, 2016

Re-list on 20.08.2024.

-Sd-
SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-
SHAMMI KHAN
MEMBER (JUDICIAL)